



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.02.2024

NOTICE

Please take notice that the following matters listed as item nos. 6 & 7 in the Court – III on 01.03.2024 at 11:15 AM have been inadvertently listed “For Hearing” and are to be treated as “(Part Heard)”.

Therefore, the matters will now be taken up at **02:00 PM** by the bench comprising of: **Hon’ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon’ble Mr. Ajai Das Mehrotra, Member (Technical).**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 510 of 2021	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.) With	Apoorv Singhal	Atishay Jain Tanushree Sogani-R4 Saurabh Ajay Gupta Nishant Bishnoi-R2 & & R3 Shashank Sharma
2.	Comp. App. (AT) (Ins) No. 549 of 2021	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	Harsh Singhal	Nishant Bishnoi Srishti Prabhakar- R2 & R3 Tanushree Sogani Atishay Jain-R4

By order of Hon’ble Chairperson
-Sd/-
Registrar